

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)No.85/230/HDB/2017
NAME OF THE COMPANY	Incor Chennai Projects four Pvt Ltd
NAME OF THE PETITIONER(S)	PBEL Property Development (India) Pvt Ltd Incor Chennai Projects Two Pvt Ltd,
NAME OF THE RESPONDENT(S)	Incor Chennai Projects four Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rusheek Reddy K.V.	Adv.	rusheekreddy@gmail.com 9885542236	Rusheek


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Rusheek Reddy K.V. Learned Counsel for the Applicant.

The Learned Counsel for the Applicant requested for dispensation of meeting of shareholders / creditors. Post the matter on 02.11.2017 for final hearing.


Member (T)


Member (J)

Bm